

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6304  
ANSWERED ON:15.05.2012  
J.J. CLUSTERS AND TONGA STANDS  
Mithlesh Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether illegal encroachment, including J.J. clusters and tonga stands have been reported in Government Colonies in the National Capital Territory (NCT) of Delhi;
- (b) if so, whether the Government has any proposal to remove such clusters and tonga stands from Government Colonies to clear the encroachment/commercial use of Government land;
- (c) if so, the time by which the said clusters and tonga stands are likely to be removed;
- (d) whether the Government has conducted any survey in this regard; and
- (e) if so, the details thereof and the outcome thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b) & (c): JJ clusters and tonga stands are removed/dwellers rehabilitated on the basis of priority list prepared by the GNCTD.
- (d) to (e): No, Madam.